

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/11237/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the nd 22 November, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021-2023/1320/E, dated 10.11.2023.

Sir,

With reference to the above, I am directed to inform you that **station leave permission, from the evening of 23.11.2023 till the morning of 28.11.2023**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-71/2004/11238/A, dated , 22-11-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sdf
JT. REGISTRAR (VIGILANCE)